

By Speed Post

F. No. 26014/63/2016-Ad.IIA
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

North Block,
New Delhi the 21st June, 2016.

To,

All Pr. Chief Commissioner/ Principal Director General/ Chief
Commissioner/ Director General/ Pr. Commissioner/ Commissioner
under CBEC.

Subject: Delegation of powers to issue "No Objection Certificate" to
officers for going abroad and applying for private Passport – reg.

Sir,

I am directed to refer to the Ministry of External Affairs OM No.
VI/401/01/05/2014 dated 26th May, 2015 regarding issuance of Ordinary
Passport to Government Servants.

2. In order to facilitate issuance of Passport to Government employees, the Ministry of External Affairs has introduced a new feature which is termed as "Prior Intimation" letter to the controlling authority. The other features are issue of No Objection Certificate (NOC) and issue of Identity Certificate (IC) by the Controlling / Administrative Authority.
3. In view of the above and in supersession of this Department's letter F.No.C.50/58/99-AD.II dated 8th December, 1999, it has been decided to delegate powers for – (i) Receiving "Prior Intimation" letter for applying for ordinary passport; (ii) Issuing No Objection Certificate (NOC) for passport; (iii) Issuing Identity Certificate (IC) for passport; and (iv) according Permission to visit abroad to the following authorities -

- (i) **Central Board of Excise & Customs** in respect of officers of the rank of Principal Chief Commissioner/ Principal DG/ Chief Commissioner/ Director General.

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- (ii) **Central Board of Excise & Customs** in respect of officers holding additional charge of Principal Chief Commissioner/ Principal DG/ Chief Commissioner/ Director General.
- (iii) **Principal Chief Commissioner/ Principal DG/ Chief Commissioner/ Director General** in respect of Group 'A' officers of the rank of Principal Commissioner and below.
- (iv) **Pr. Commissioner/ Commissioner** in respect of Group 'B' and 'C' officers.
4. This issues with the approval of Chairman, CBEC.


Yours faithfully,


(S.A. Ansari)

Under Secretary to the Government of India
Tel. No. 011-23095528

Copy to:-

Web-site Manager, Directorate of Systems, New Delhi for uploading on the website of CBEC.


(S.A. Ansari)

Under Secretary to the Government of India
Tel. No. 011-23095528